भारत सरकार/ वाणिज्य एवं उद्योग मंत्रालय

Government of India/ Ministry of Commerce and Industry

अपर महानिदेशक विदेश व्यापार का कार्यालय

Office of The Additional Director General of Foreign Trade सी.जी.ओ.टॉवर्स, कमरा.नं.३०२, तीसरा तल, कवाडिगुडा, हैदराबाद-500080 C.G.O Towers, Room No.302, 3rd Floor, Kavadiguda, Hyderabad - 500080

F.no.3(9)/2023-2024/Admn/Hyd -vol-II

Dated 20th December, 2023

Vacancy circular

Subject: Engagement of retired Government officials as Consultant" on contract basis in Office of The Additional Director General of Foreign Trade, 302, 3rd Floor, CGO Towers, Kavadiguda, Hyderabad – 500 080 - inviting applications thereof - reg.

The Additional Director General of Foreign Trade, Hyderabad an attached office of the Department of Commerce, Ministry of Commerce and Industry, Vanijya Bhavan, invites applications from retired government officers/ officials, for engagement as Consultant on contract basis.

- 2. The number of existing vacancies for consultants to be appointed on contract basis is one.
- 3. The eligibility, job description, remuneration and terms and conditions of the contract are as under:-

Eligibility requirements:

- The applicant should not have attained the age of 64 years on the closing date of application and should be in good health for discharging his official duties effectively;
- The applicant should have retired from the rank of Under Secretary to the Govt. Of India or equivalent/Section Officer(CSS)/UDC or equivalent from Central Government Ministries/ Departments or their attached/subordinate offices;
- The applicant should have substantive secretariat experience (noting/drafting/typing) in the areas of monitoring/implementation of policies/schemes, disbursal/allocation of funds, budget/accounts, establishment, cash, etc. Specific to DGFT.
- The applicant should be fully conversant with MS-word/PPT/Excel etc. as per role requirement and print their own note/drafts/OMs as required;

Period of engagement:

Period of engagement will be initially for a period of one year, from the date he/she join the office, which can be extended or curtailed at the discretion of the competent authority;

Remuneration:

The consultant shall be paid remuneration in terms of Department of Expenditure OM No.3-25/2020-E.III.A dated 09.12.2020 which allow remuneration of Last Pay Drawn minus pension plus TA drawn at the time of retirement (No D.A. component involved).

Job Description:

The consultant will be required to execute work as is assigned by the controlling g. authority.

Terms and conditions

- h. During the contract period, no other assignment/consultancy of any type will be accepted by the consultant;
- The consultant will maintain highest standards of integrity, transparency, competitiveness, economy and efficiency while working as consultant in this Department;
- j. The consultant shall maintain absolute confidentiality and secrecy of the information handled by him/ her during the contract and even after termination of contract, failing which the consultant will be liable for suitable action;
- k. The consultant will be governed by the Official Secrets Act, 1923, as amended from time to time and will not disclose to any unauthorized person(s) any information /data that may come to their notice during the period of their engagement as 'Consultant' in the Directorate;
- The normal working hours shall be from 9.15 am to 5.45 pm. However, in exigencies, he
 / she may be called for services on holidays or beyond normal working hours, for which,
 no extra compensation, shall be admissible;
- m. The consultant will have to mark his attendance in Aadhar enabled Biometric Attendance System;
- n. Paid leave of absence may be allowed at the rate of 1.5 days for each completed month of service. Accumulation of leave beyond a calendar year shall not be allowed.
- o. 'No work no pay' will be applicable during the period of contract, if more than prescribed leave will be taken;
- p. DGFT reserves the right to terminate a Consultant's engagement at any stage in the event of a serious failure to perform tasks assigned or on failure to observe any standards of conduct by giving one month's notice or pay in lieu thereof on either side.
- q. DGFT reserves the right to accept or reject in part or full or all the responses without assigning any reasons whatsoever;
- r. Decision of selection Committee will be final and binding on all applicants;

4. Interested and eligible candidates should apply at hyderabad-dgft@nic.in, by attaching the duly filled prescribed application form along with copy of PPO, last salary slip and aadhar card. Incomplete applications received after due date i.e., 15th January, 2024 will be rejected for any query you may contact 040 – 27536930.

(B. Punnam Kumar)

B. Pimvomkens

Dy.Director General of Foreign Trade

For Addl.Director General of Foreign Trade

Copy to:

- 1. DDGFT,HRD-1,DGFT HQ,Vanijya bhavan, Motilal Nehru Marg Area, New Delhi-11000 I for information and for uploading in the DGFT website
- 2. Zonal Additional Director General of Foreign Trade, 4th Floor, Shastri Bhavan, 26, Haddows Road, Chennai -600006 for uploading in their website
- 3. All the regional Authorities of DGFT in the Southern Zone for uploading their website
- 4. Notice Board/Website of the Office of Additional DGFT, Hyderabad/Hindi Section

Application for the post of Consultant on contract basis in Office of the Addl. Director General of Foreign Trade, Hyderabad.

1.	Full Name (in Block Letters)					
2.	Date of Birth					
3.	Email				Photograph	
4.	Mobile Number					
5.	Residential Address					
6.	Educational Qualification					
7.	Date of Superannuation / ret	irement				
8.	Age as on the closing date (Y'	Y/MM)				
9.	PPO Number (Enclose a copy)				
10	Post held at the time of retire	ement	. =			
11.	Organisation currently working	ng, if any				
12.	Organisation Superannuated	from				
13.	Details of Departmental exa if any	m qualified,				
14.	Brief particulars of Experience (a separate sheet may be annexed)					
	Name of Organisation	Post held	From	То	Nature of work	
15.	Knowledge / experience of MS Office Tools (Word/PowerPoint/Excel)					

Undertaking:

- I hereby declare that the particulars furnished above are true and correct to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of my retirement. I have read this circular and accept all the terms and conditions for engagement of consultants.
- 2. I shall provide the references in respect of my assignments done in last three years as and when required.

Place:		
Date:	(Signature of the	Applicant)